

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-20/2001/4492/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri D. Ullah,
District and Sessions Judge,
Kamrup, Amingaon.

Dated Guwahati, the 22nd June, 2022.

Sub:- **Casual leave.**

Ref:- Your letter No. DJKA/4503/2022 Dated 21st June, 2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 21.06.2022**, has been granted. The Addl. Sessions Judge cum Special Judge (POCSO), Kamrup, Amingaon would be in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-20/2001/4493/A, dated , 22-06-2022

Copy to:

1. The Project Manager, Gauhati High Court.

Sd/-
JT. REGISTRAR (VIGILANCE)